

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **05.10.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1473/2026 (For Stay) in Comp App (AT) (CH) (Ins) No. 518/2026	R. Radha Director (Suspended) and Promoter, Hotel Radha Prasad Pvt Ltd Vs S. Sephulohniam & Anr.	Mr. J Manivannan	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 547/2026 For Stay IA No. 1532/2026 To Dispense with IA No. 1533/2026 Delay in refiling IA No. 1534/2026	Raj Radhe Finance Ltd Vs Bank Of India Representing the erst CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd & 4 Ors.	Mr. Rohan Rajasekaran	
3.	Comp App (AT) (CH) (Ins) No. 534/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Invent Assets Securitisation and Reconstruction Pvt Ltd WITH	Mr. T Ravichandran	

4.	Comp App (AT) (CH) (Ins) No. 535/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd & 2 Ors. WITH	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 536/2026	Bank of India representing the Erst. CoC of Splendid Metal Products Ltd (Now known as Thalaivar Steels Ltd) Vs Puissant Global Pvt Ltd	Mr. T Ravichandran	

For Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 79/2026 For Stay IA No. 1073/2026	Alok Anand Vs Air Works UK Engineering Ltd& 3 Ors WITH	Mr. G Vivekanand	Mr. P Giridharan For Caveator
7.	Comp App (AT) (CH) No. 83/2026 For Stay IA No. 1119/2026	Alok Anand Vs Air Works UK Engineering Ltd& 3 Ors WITH	Mr. G Vivekanand	
8.	Comp App (AT) (CH) No. 84/2026 For Stay IA No. 1122/2026	Vishrutha Dhruva Vs Air Works UK Engineering Ltd& 3 Ors	Mr. G Vivekanand	Mr. P Giridharan For Caveator

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 1524/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Mr. Prajeeth Premkumar	Ms. Vismaya MS R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in